

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.27/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	POOJA ENTERPRISES V/S TRIMULA INDUSTRIES LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Operational Creditor*

Sh. Vipin Kumar Kushwaha proxy for Sh. Dinkar Kumar, Adv.
: *For the Corporate Debtor*

ORDER

None for the Operational Creditor.

The Ld. Proxy counsel representing the Corporate Debtor states that the rejoinder on behalf of the Operational Creditor has been received by him.

In the interest of justice, adjourned to 20th October, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

15th September, 2023

*Priya Agarwal
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**